

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-17/2015/1774/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Aditya Hazarika,  
District & Sessions Judge,  
Hojai.

Dated Guwahati the 9<sup>th</sup> March, 2023

Sub: **Station leave permission.**

Ref:- Your letter No. DJHj/23/624 dtd 03.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 06.03.2023 till the morning of 09.03.2023.** The next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-17/2015/1775/A, dated 9.3.23**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**